

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:488  
ANSWERED ON:07.08.2013  
EMPLOYMENT UNDER PMRY  
Thakor Shri Jagdish

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) the number of youths provided self employment under the Prime Minister Rojgar Yojana (PMRY) during each of the last three years and the current year, State-wise;
- (b) the rules fixed under the Yojana in this regard, at present;
- (c) whether the recommendation of the State Government is necessary for self employment under the scheme; and
- (d) if so, the details thereof and the number of youths who have been recommended for self- employment by the State Governments during the above period, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

(a) & (b): Prime Minister's Rojgar Yojana (PMRY) has been discontinued with effect from 2008-09 and a new credit-linked subsidy scheme named Prime Minister's Employment Generation Programme (PMEGP) is being implemented since 2008-09 for creation of self-employment and wage employment by setting up of micro-enterprises in the non-farm sector.

State-wise estimated employment generated under PMEGP during the last three years is given at Annex. Under PMEGP, general category beneficiaries can avail of margin money subsidy @25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled castes, scheduled tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to NER, hill and border areas, etc., the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 25 lakh in the manufacturing sector and Rs. 10 lakh in the service sector. Any individual above 18 years of age irrespective of income is eligible for assistance. For projects costing above Rs. 10 lakh in the manufacturing sector and above Rs.5 lakh in the service sector, the beneficiaries should have an educational qualification of atleast VIII standard. Units that have already availed government subsidy under any other scheme of Government of India or of State Government are not eligible. The detailed guidelines of the scheme is available on the website [www.kvic.org.in](http://www.kvic.org.in).

(c) & (d): PMEGP is implemented through Khadi and Village Industries Commission(KVIC), State Khadi and Village Industries Boards(KVIBs) and District Industries Centres (DICs). KVIC is the nodal agency at the national level. Individual project proposals for setting up micro-enterprises are screened by District- level Task Force Committee (DTFC) headed by District Magistrate/Collector and are recommended to Banks for sanction. No specific recommendation, as such, is necessary from State Government.